

(b) The Medical Council of India did not recommend recognition of the M. B. B. S. degree of the Meerut University to which the Medical College, Meerut, is affiliated, as the staff and other facilities available at the institution based on December, 1970 inspection did not conform to the standards prescribed by the Council.

(c) The Medical College, Meerut, was again inspected by the Medical Council of India on the 20th July, 1972. The Government of India will consider the question of recognition of the M. B. B. S. degree of the Meerut University on receipt of a fresh report from the Council, which is expected shortly.

Setting of Maternity and Child Welfare Centres in Faizabad, (Uttar Pradesh)

1155. SHRI R. K. SINHA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the total number of maternity and child welfare centres functioning in Uttar Pradesh, district-wise ;

(b) whether there is any proposal to set up more such centres during the current year ; and

(c) if so, the broad outlines thereof and the number of such centres proposed to be set up in each district of Uttar Pradesh particularly in District Faizabad ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) to (c). The information has been called for from the Government of Uttar Pradesh and will be laid on the Table of the Sabha on receipt.

Expenditure on Family Planning

1156. SHRI S. N. MISRA :

DR. LAXMINARAYAN PANDEYA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the amount of money spent year-wise and State-wise for the last three financial years on Family Planning by Government of India ;

(b) the percentage of the increase in population State-wise and year-wise in respect of these years ; and

(c) the death rates, State-wise and year-wise for the same period ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) A statement containing the required information is laid on the Table of the House. [Placed in Library. See No. LT—3299/72].

(b) This State-wise growth rates from 1971 Census for the period 1961-71 and estimates of growth rates from the Sample Registration Scheme of the Registrar General of India for the years 1969 and 1970 are given in the statement laid on the Table of the House. [Placed in Library. See No. LT—3299/72]. The Census does not provide growth rates for individual years.

(c) The State-wise estimates of death rates for 1969 and 1970 as obtained from the Sample Registration Scheme are given in the statement laid on the Table of the House. [Placed in Library. See No. LT—3299/72].

Renovation of Ministers' Residences

1157. SHRI S. N. MISRA : Will the Minister of WORKS AND HOUSING be pleased to state the amount spent on the renovations of the residences of the Ministers of various grades from 1st January, 1971 upto 30th June, 1972 ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) Rs. 5, 86, 029/- have been spent on renovation of the residences of the Ministers from 1st January, 1971 upto 30th June, 1972.

Expansion of cotton cultivation in U. P. and M. P.

1158. SHRI S. N. MISRA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any decision has been taken to expand the cultivation of cotton in Uttar Pradesh and Madhya Pradesh ;

(b) if so, names of District ; and

(c) assistance to the growers to make the country self-sufficient in cotton ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No, Sir.

(b) Does not arise.

(c) With a view to increasing cotton production in the country, Government of India has sanctioned a number of Centrally sponsored schemes under which subsidies have been provided on essential inputs like seeds, pesticides, woodcides, plant growth regulators, plant protection equipment and aerial spraying operations. Apart from this, adequate technical staff has been provided in the States to advise the farmers on the scientific system of cotton cultivation and arrange for the timely supply of inputs required by them. Arrangements were also made during 1972 crop season for purchase of *kapas* and pressed lint at remunerative prices through the Cotton Corporation of India.

Farms run by Ministry of Agriculture

1159. SHRI S. N. MISRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the particulars of the farms as on 1st June, 1972 run by the Ministry in respect of their exact location, average and the exact expenses and profit in respect of each of such farms ;

(b) how far these farms are run on mechanised basis ; and

(c) the mechanised tools used in each of the farms separately ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) A statement showing the location of each farm, expenses incurred on them during the last 2 financial years and profits/losses registered by them in the two years is laid on the Table of the House. [Placed in Library. See No. LT—3300/172].

(b) According to the availability of specialised equipment gifted by USSR and purchased from indigenous sources most of the operations relating to various crops at each of the farms have been mechanised. Details of the major crops mechanically operated are given below :

(1) Wheat : All operations from seed bed preparation, planting, harvesting and cleaning except bagging and storing have been mechanised.

(2) Cotton : All operations except harvesting have been mechanised. We have received cotton pickers as a gift from the Government of USSR but these are not suitable for the variety of cotton grown in India.

(3) Paddy : Seed bed preparation and harvesting have been mechanised. Inter-culture is semi-mechanised while transplantation and storage have not been mechanised.

(4) Grams : Except harvesting all other operations have been mechanised.

(5) Sunflower : All operations have been mechanised.

(c) A statement showing mechanised tools used at various farms is laid on the Table of the House. [Placed in Library. See No. LT—3300/72].

Percentage of increase in population

1160. SHRI S. N. MISRA :
SHRIMATI SAVITRI SHYAM :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any record on all India or state-wise basis has been kept about the increase of population—caste and community-wise in the latest census ;

(b) if so, whether a statement will be laid on the Table of the House about the percentage of increase in population State-wise, community-wise and caste-wise ; and

(c) the steps proposed to be taken to popularise family planning with such caste or community who defy Family Planning Programme ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) Caste-wise data are not being collected since 1951 except in the case of Scheduled Castes and Scheduled Tribes. Caste-wise data for Scheduled Castes and Tribe-wise data for Scheduled Tribes according to the 1971 census are still in the process of abstraction and compilation. The total figures for Scheduled Castes and Scheduled Tribes according to 1971 census have been published in Census of India, 1971, Series I, India, Paper I of 1972—Final population. These figures for India and each State and Union Territory will be found on pages 3-4 of the said paper. Copies of this paper are available in the Lok Sabha Library.

(b) A statement showing percentage growth rate of population by religion and of Scheduled Castes and Scheduled Tribes is laid on the Table of the House. [Placed in Library. See No. LT-3301/72.]